

PATNA HIGH COURT, PATNA

TENDER NOTICE- 18 / 2017 (PURCHASE CELL)

Sealed quotations are invited from reputed firms/suppliers/authorized dealers having local shops/ offices at Patna for supply the Smartphone having 4G facilities with the range of cost should be Rs. 10,000 – 15,000 /- each.

Terms and conditions-

1. The materials/articles should be in original and good condition.
2. The rate quoted in the tender should be inclusive of all taxes.
3. The court reserves the right to accept or reject any or all quotations.
4. VAT number and PAN are furnished along with the tender.
5. Payment will be made through bank draft, not in cash.
6. Defective materials should be replaced immediately by the concerned firm, in free of cost.
7. No advance shall be made and firm shall submit their bill in triplicate at the time of supply of articles.

Each page of bid should be signed and stamped by the suppliers. The bid complete in all respect, should be submitted before the chamber of Registrar (Establishment) I/c of Patna High Court, Patna latest by two weeks from the date of publication on official website of Patna High Court, Patna.


14/2/17

Registrar (Establishment) I/c

Patna High Court, Patna